NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.22/241/HDB/2017
NAME OF THE COMPANY	Pioneer Phosphates Private Limited
NAME OF THE PETITIONER(S)	Tandava Krishna Udaya Sankar Lolla & another
NAME OF THE RESPONDENT(S)	Pioneer Phosphates Private Limited Sri Prudhvi Raj Rameti & (6) others
UNDER SECTION	241 -242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaray kunst	Advocato	199630 33314	prolong
SVS Chardey	AN	9860 10103	CHS

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Nagaraj Kumar and Shri SVS Chowdary, Learned Counsels for the Petitioner Company.

Post the case on 06.12.2017 for final hearing.

Member (T)

Member (J)

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